

periods indicated against each:

(1) Rani Lalita Rajya Laxmi	22nd July to 30th August, 1968 (Fifth Session)
(2) Shri Lalit Sen	24th July to 24th August, 1968 (Fifth Session).
(3) Shri K. R. Ganesh	11th November to 20th December, 1968 (Sixth Session).
(4) Shri P. Venkatasubbaiah	11th to 26th November, 1968 (Sixth Session).
(5) Shri Tayappa Hari Sonavane	11th November to 20th December, 1968 (Sixth Session).
(6) Shrimati Ila Pal Chaudhuri	11th November to 6th December, 1968 (Sixth Session).
(7) Shri N. K. Somani	11th to 29th November, 1968 (Sixth Session).
(8) Shri K. Jaggaiah	11th November to 15th December, 1968 (Sixth Session).
(9) Shri M. N. Naghnoor	11th November to 20th December, 1968 (Sixth Session).
(10) Maharani Vijayamala Rajaram Chhatrapati Bhonsale	11th to 30th November, 1968 (Sixth Session).
(11) Shri Madhu Limaye	11th to 25th November, 1968 (Sixth Session).
(12) Shri Pashabhai Patel	11th to 26th November, 1968 (Sixth Session).
(13) Shri S. R. Damani	13th November to 10th December, 1968 (Sixth Session).
(14) Shri Ebrahim Sulaiman Sait	11th November to 13th December, 1968 (Sixth Session).

I take it that the House agrees with the recommendations of the Committee.

HON. MEMBERS: Yes.

MR. SPEAKER: The leave is granted. The Members will be informed accordingly.

12.37 hrs.

#### INDIAN POST OFFICE (AMENDMENT) BILL\*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): I beg to move for leave to introduce a Bill further to amend the Indian Post Office Act, 1898.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Post Office Act, 1898."

*The motion was adopted.*

DR. RAM SUBHAG SINGH: I introduce the Bill.

#### INDIAN TARIFF (AMENDMENT) BILL\*

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): On behalf of Shri Dinesh Singh, I beg to move for leave to introduce a Bill further to amend the Indian Tariff Act, 1934.

श्री शिव चन्द्र झा (मधुबनी) :  
प्रध्यक्ष महोदय, मैं इंडियन टेरिफ़ (एमेंडमेंट)  
बिल का विरोध करता हूँ।

MR. SPEAKER: The hon. Member will please confine himself only to the Constitutional point. He can oppose the Bill later. At this stage, he may speak only on the Constitutional position; that is all.

\* Published in Gazette of India Extra-ordinary, Part II, Section 2, Dated 16.12.68.